

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.07.2025

<u>NOTICE</u>

Please take notice that the following matters listed in the Court – IV on 18.07.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata	Shreeyash U. Lalit	Siddhant Jaiswal
		With		
2.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata	Shreeyash U. Lalit	Siddhant Jaiswal
		With		
3.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	Shreeyash U. Lalit	Siddhant Jaiswal

By order of Hon'ble Chairperson -Sd/-Registrar